

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 427 of 2020**  
**&**  
**I.A. No. 1228 of 2020**

**IN THE MATTER OF:**

**S Sudeep**

**...Appellant**

**Versus**

**Dhanlakshmi Bank Ltd. & Anr.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Ashish Makhija and Ms. Akanksha Vasubeva,  
Advocates.**

**For Respondents: Mr. Ashwini Kumar Singh and Mr. P. V. Dinesh, Advocates  
for R-1.**

**ORDER**  
**(Virtual Mode)**

**06.04.2021** In terms of the order dated 18.03.2021 this Tribunal directed the Registry to place the I.A. No. 1228 of 2020 which was filed by the Appellant on 20.03.2020.

2. Registry placed the I.A. No. 1228 of 2020 on the record.

3. From the perusal of the order dated 29.09.2020 it appears that prayer made in I.A. No. 1228 of 2020 was allowed by Bench of this Tribunal and also directed to carry out the necessary corrections in the cause title with regard to Respondent No. 2. Necessary corrections have been made in the cause title on 29.09.2020 whereby 'Trivandrum International Health Services Ltd.' arrayed as Respondent No. 2. Since the I.A. No. 1228 of 2020 has been disposed of, no fresh order is required to be passed.

4. From the perusal of the record it appears that Respondent No. 1 has already filed his Reply Affidavit on 11.01.2021 which is taken on record.

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5. Despite notices were issued to Respondent No. 2 through Speed Post on 06.03.2021, nobody appeared on his behalf.
6. Learned Counsel for the Appellant is directed to file service Affidavit showing service of notice on Respondent No. 2, within one week.
7. Learned Counsel for the Appellant informs this Tribunal that he has filed I.A. on 20.03.2021 which is not available on record. Office informs that this I.A. is still defective.
8. Learned Counsel for the Appellant is directed to remove the defect.
9. List the Appeal along with I.A. filed by the Appellant 'For Admission (After Notice)' on **13<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

R. N./ nn./

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